

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 3612
TO BE ANSWERED ON 17.03.2021

ITIR IN TELANGANA

3612. DR. G. RANJITH REDDY:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to set up Information Technology Investment Region (ITIR) in Telangana and if so, the details thereof;
- (b) whether the Chief Minister of Telangana had asked the Government in June, 2014 to set up the ITIR in the State and if so, the details thereof and the response of the Government thereto;
- (c) whether a detailed memorandum in this regard was submitted by the Industry Ministry of the State to the Government in September, 2014 and if so, the details thereof and the response of the Government thereto;
- (d) whether a Detailed Project Report for the said ITIR was submitted to the Government in June, 2016 and if so, the details thereof;
- (e) the details of reminders sent by the Government of Telangana to the Government in this regard after, 2016;
- (f) whether the Industry Minister of the State has asked the Government for fund for the said ITIR in January, 2021 and if so, the details thereof and the response of the Government thereto; and
- (g) the present status of the ITIR in the State and the reasons for delay in setting up of the same?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a) and (b): Ministry of Electronics and Information Technology (MeitY) vide notification dated 13.11.2013 notified Information Technology Investment Region (ITIR) in Hyderabad, Telangana for development of external infrastructure along with other utilities.

(c): This Ministry had received a request letter dated 24th September, 2014 from Minister for Panchayati Raj & IT, Government of Telangana for provisioning of additional funding for establishment of ITIR at Hyderabad. Based on feasibility, the response in this regard had been sent to Government of Telangana on 20.11.2014.

(d): Ministry of Electronics and Information Technology (MeitY) had received the proposal for establishment of ITIR at Hyderabad vide Government of Telangana D.O letter dated 09.03.2010. Based on this, ITIR at Hyderabad was notified on 13.11.2013. No separate Detailed Project Report was received in this office in 2016 in this regard either as a follow up to the project report that was already submitted along with the proposal in 2010 or as any additional project report.

(e): This Ministry has received communications dated 15.06.2018, 04.08.2018 and 07.01.2021 from Government of Telangana.

(f): MeitY has received a D.O letter dated 7th January, 2021 from Minister for Information Technology, Electronics & Communication, Industries & Commerce, Government of Telangana for consideration of restoration of the ITIR scheme or provide a better scheme in its place. The matter is under examination in view of existing Electronic Manufacturing Cluster Schemes and other initiatives for industrial promotion by Government of India.

(g) As per ITIR notification dated 13.11.2013; the developmental activities related to ITIR were to be carried out by Government of Telangana in association with concerned Ministries/Departments viz. Ministry of Railways, Ministry of Road, Transport & Highways and Ministry of Urban Development. The progress and issues in implementation of the ITIR at Hyderabad was reviewed during the meeting held at MeitY on 07.04.2016 and 11.01.2017 with representatives from concerned Ministries/Departments and IT (E&C) Department, Government of Telangana. Subsequently, based on the review of ITIR Policy 2008, the ITIR Policy was discontinued considering the fact that the objectives of the ITIR policy are now being better served and achieved by direct promotion of industrial units in industrial clusters and industrial townships that are taking shape through various programmes viz. DMIC, Smart Cities and other Industrial / Electronics Park schemes implemented by concerned Ministry's/ Departments.
